

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/116/2016

NAME OF THE PETITIONER(S)

: A.R. Rajasekar

NAME OF THE RESPONDENT(S)

: M/s i Gen Power System Private Limited & 3 others

UNDER SECTION

: 111, 237, 397/398, 402, 403 & 406

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Course for Responst

ma 111

## **ORDER**

Counsel representing both the parties are present and submitted that there is a connected matter, CP/80/2017, filed u/s 252 of the Companies Act, 2013. Time extended at their request for hearing. Put up on 27.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

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